

High Court of Jammu and Kashmir at Jammu.

Order

No: 1

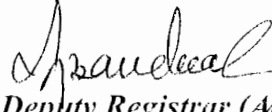
Dated: 02/04/2018

Sanction is hereby accorded to the allotment of funds to the tune of Rs. 1823.70 lacs (Rs. Eighteen Crore Twenty Three Lacs and Seventy Thousand) only in favour of the following wings of the High Court of J&K, under Major Head 2014-Adm. Of Justice, Sub Head 0495-High Court, under various object head during the current financial year 2018-19 as detailed below:

(Rs. In lacs)

S.No.	Name of the wing	Salary	T.E.	Tele	O.E	Sump. Allow.	Judl.Trg. Conf. Exp.	2071P&ORB (NPS)
1.	Registrar Judicial, High Court wing, Sgr.	600.00	6.00	5.00	6.00	1.00	----	6.00
2.	Registrar Judicial, High Court wing, Jammu	700.00	6.00	5.00	6.00	1.00	-----	6.00
3.	Director State Judicial Academy, Jammu	65.00	3.00	1.00	0.70	----	7.00	1.50
4.	Chief Accounts Officer, High Court Main wing, Jammu	350.00	35.00	3.00	5.00	0.50	---	4.00
	Total:-	1715.00	50.00	14.00	17.70	2.50	7.00	17.50

By Order.

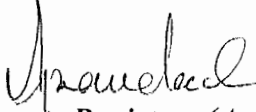

Deputy Registrar (Accts)

No: 11-17/A-C

Dated: 02/04/2018

Copy to the:-

- 1-2 Registrar Judicial, High Court Wing, Jammu/Srinagar.
3. Director State Judicial Academy, High Court of J&K, Jammu
4. Chief Accounts Officer, High Court Main wing, Jammu.
4. Treasury Officer, Sub Try. Distt. Court complex, Janipur, Jammu
5. Try. Officer, Saddar Court Try, Srinagar.
6. Try. Officer, Civil Sectt. Jammu.
..... for inf. and n/a
7. Order book.


Deputy Registrar (Accts)